

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
MCCHEM-ANLAGEN ENERGIES & INFRATECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Mcchem-Anlagen Energies & Infratech Private Limited
2.	Date of incorporation of corporate debtor	04 th January 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bilaspur (CG)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40100CT2010PTC021531
5.	Address of the registered office and principal office (if any) of corporate debtor	16/22, Uttar Gangotri Commercial Complex, Supela, Bhilai Durg – 490023 (CG)
6.	Insolvency commencement date in respect of corporate debtor	06 th April 2022 (Received order on 07 th April 2022 via E-mail)
7.	Estimated date of closure of insolvency resolution process	03 rd October 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Anil Kumar Agrawal Registration No. - IBBI/IPA-001/IP-P02461/2021-22/13779
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 31/884, Old Pipe Factory Road, New Shanti Nagar, Near Tandon Diary, Raipur – 492001 (CG) Email: anilrgopal1968@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (C.G.) - 492001 Email: irp.maeipl@gmail.com
11.	Last date for submission of claims	20 th April 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) https://ibbi.gov.in/downloadform.html b) NA

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the **Mcchem-Anlagen Energies & Infratech Private Limited** (Corporate Debtor) on 06th April 2022. (The aforesaid order was received by the undersigned on 07th April 2022 via E-mail)

The creditors of Corporate Debtor are hereby called upon to submit their claims with proof on or before 20th April 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

SD

Anil Kumar Agrawal

Interim Resolution Professional - Mcchem-Anlagen Energies & Infratech Private Limited

Registration No.- **IBBI/IPA-001/IP-P02461/2021-22/13779**

Email- **irp.maeipl @gmail.com**

Date : 10th April 2022

Place : Raipur

DU NEWSPRINT AND PAPERS LIMITED
 am - 639 136. KARUR Dist. Tamil Nadu
 Email: purchase.fuel@tnpl.co.in

TICE INVITING TENDER
 he following

Material Description	Due date
Steaming (Non Coking) Coal in (ted) of Australian origin	27.04.2022
Steaming (Non Coking) Coal in (ted) of Indonesian origin	25.04.2022

be issued in TNPL Website only.
 Quantity, Tender fee, EMD etc., are available in the
 can be downloaded from websites: www.tnpl.com/
 TNPL - Maker of bagasse based eco-friendly Paper

MISSION CORPORATION OF UTTARAKHAND LTD.
 (A Govt. of Uttarakhand Enterprise)
 Near ISBT, Crossing, Saharanpur Road, Majra, Dehradun- 248002
 Rate ID U40101UR2004GOI028675 Tel. No. 0135-2642711

E-TENDER NOTICE Date: 09.04.2022
 Corporation of Uttarakhand Limited invites E-Tender
 and testing & commissioning of 400/220KV bays and
 commissioning of 315 MVA 400/220 KV Transformer
 associated works at 400 KV Substation Kashipur against
 No. PTCUL/E-Tender/C&P-II/SS-02/2022-23. The last
 bid is 10.05.2022 upto 13:00 Hrs. For more details
 on website www.uktenders.gov.in (tender id no.
 1) and for e-tender notice our website www.ptcul.org.
 E-Tendering, please contact +91-8899890000
 Superintending Engineer (C&P-II)
 Electricity in the Interest of Nation"

TRANSMISSION CORPORATION OF UTTARAKHAND LTD.
 (A Govt. of Uttarakhand Enterprise)
 Vidyut Bhawan" Near ISBT Crossing, Saharanpur Road,
 Majra, Dehradun- 248002
 Rate ID U40101UR2004GOI028675 Tel. No. 0135-2642711

E-TENDER NOTICE Dated 09.04.2022
 Corporation of Uttarakhand Limited invites
 supply of 315 MVA, 400/220 KV Transformer along with
 KV S/S Kashipur" against tender specification No.
 /C&P-II/SS-01/2022-23. The last date submission of
 22 upto 13:00 Hrs. For more details please visit e-
 tender www.uktenders.gov.in (tender id no.
 30481) and for e-tender notice our website
 on E-Tendering, please contact +91-8899890000
 Superintending Engineer (C&P-II)
 ve Electricity in the Interest of Nation"

SERVE BANK OF INDIA
 Lucknow

Applications for Empanelment of Architects/ Firms of Architects
 a, Lucknow invites sealed applications in the prescribed format
 ts to prepare panel of Architect / firms of Architects for Bank's
 n of housing complexes (Estimated to cost ₹ 110.00 crore) on its
 Vipul Khand, Gomti Nagar, Lucknow.
 Downloading the application forms, please visit the website at
www.dgciakol.gov.in (Click on the link of Indian Trade Journal) or
col.gov.in/iti/common/login.xml
 Date of submission of the duly filled in application form is May
 hrs.
 Location: Reserve Bank of India, Estate Department, 8-9, Vipul
 Lucknow (U.P.) - 226 010
 007968

Regional Director

Bangalore Metro Rail Corporation Limited
 (A Joint Venture of GoI & GoK)
 ctus@bmrc.co.in Website: www.bmrc.co.in

ase-3/DPR(Sarjapura to Hebbala)/Consultancy/2022/88
 Date: 11.04.2022

est for Proposal Notification

aging Director, BMRC, General Manager
 s open bid through National Competitive
 consultancy Services of "Preparation of
 Report (DPR) for Metro Rail Corridor of
 necting Sarjapura to Hebbala through
 ala and Dairy Circle for Bangalore Metro
 ale-3". Bid Security Amount INR 50,000/-
 documents (Online only): From 11.04.2022
 Date and Time of Submission of Tender (In
 Courier/ Post): From 11.05.2022

Covid: 141 new cases, one more death in Delhi
New Delhi. Delhi reported 141 fresh Covid cases and one more death on Sunday. The positivity rate stood at 1.29 percent, said the city health department. With this, the national capital's COVID-19 caseload has increased to 18,66,243 and the death toll is 26,157. PTI

WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED
 (A Govt. of West Bengal Enterprise)
 Regd. Office: Vidyut Bhavan, Block DJ, Sector II, Bidhannagar, Kolkata - 700 091
 CIN : U40109WB20075GC113473, ecorpment@gmail.com, www.wbsedcl.in

Pre-Tender Conference
 WRSEDCL is contemplating to procure '11 KV & 33 KV Polymer Post Insulator'. The technical specification of the item is posted on Company's website www.wbsedcl.in. Proposals are hereby invited from the interested manufacturers to put forward their suggestions addressed to the Chief Engineer (P&C), WBSedCL, Vidyut Bhavan (4th Floor), Kolkata-700091 (email: materialcontroller@yahoo.co.in) by 25.04.2022 positively and to send their authorised representative at PRE-TENDER CONFERENCE to be held on 26.04.2022 (11.30 hrs.) at the Conference Room of P&C Dept., 4th Floor, 'D' Block, Vidyut Bhavan, Salt Lake, Kolkata-700091. ICA-T6499(3)/2022

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 FOR THE ATTENTION OF THE CREDITORS OF
MCCHEM-ANLAGEN ENERGIES & INFRA TECH PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of the corporate debtor	Mcchem-Anlagen Energies & Infotech Private Limited
2. Date of incorporation of corporate debtor	04th January 2010
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bilaspur (CG)
4. Corporate identity number / limited liability identification number of corporate debtor	U40100CT2010PTC021531
5. Address of the registered office and principal office (if any) of corporate debtor	16/22, Uttar Gangotri Commercial Complex, Supela, Bhilai Durg - 490023 (CG)
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11. Last date for submission of claims	20 th April 2022
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Submission of false or misleading proofs of claim shall attract penalties.

Date : 10/04/2022
 Place : Raipur

Anil Kumar Agrawal
 Interim Resolution Professional
 for Mcchem-Anlagen Energies & Infotech Private Limited
 Registration No.-IBBI/IPA-001/IP-P02461/2021-22/13779,
 Email- lrp.maeipl@gmail.com

40 Lakh Followers
 TIMES NEWS NETWORK

Lucknow: The cyber cell of Uttar Pradesh police has launched an investigation into the hacking of UP chief minister's office's Twitter account which was compromised for 29 minutes during the early hours of Saturday.

"An FIR under Section 66C (fraudulent intervention) of the Information & Technology Act has been filed against unidentified persons and a probe has been launched by the cyber cell," ADG, law and order, Prashant Kumar said.

"Whosoever is behind the mischief will not be spared," he added.

Delhi govt may scrap bird's eye view project

New Delhi: Delhi government is planning to scrap its project to provide a bird's eye view of the city from 154-metre height of the Signature Bridge, months after the tourism department failed to get permission to operate inclined lifts to take tourists to a viewing gallery set up atop the pylon, official sources said on Sunday.

There are four lifts installed in legs of the bow-shaped pylon of the bridge. Two lifts are inclined at an angle of 60 degrees and two at the 80 degrees. The sources said there is a lot of risk involved in taking people to glass facade.

"Despite repeated requests, the labour department did not give us the permission to use these inclined lifts. It looks unlikely that this project will ever take off. They (the government) don't want to take risk and are planning to let go the idea of taking people to such a height for the city's view," a source told PTI.

In September last year, the labour department had denied permission to operate inclined lifts to carry tourists. The Delhi government had set a deadline of January 31, 2019, for the project.

Officials of the Delhi Tourism and Transport Development Corporation (DTTDC), which was given the responsibility to helm the tourism project at the Signature Bridge, said that the stalemate is "lack of permission" to operate slant elevators to ferry visitors to the viewing gallery. PTI



रायपुर 11-04-2022

फॉर्म ए (FORM A) सार्वजनिक सूचना	
इनसोल्वेन्सी एण्ड बैकप्टेन्सी बोर्ड ऑफ इंडिया (इनसोल्वेन्सी रेगुलेशन प्रोसेस फॉर कॉर्पोरेट पर्सन) रेगुलेशन 2016 के नियम 6 के तहत मेक्केम - एन्लाजेन एनर्जी एन्ड इंफ्राटेक प्राइवेट लिमिटेड के लेनदार ध्यान दें	
संबंधित विवरण	
1. कॉर्पोरेट ऋणी का नाम	मेक्केम - एन्लाजेन एनर्जी एन्ड इंफ्राटेक प्राइवेट लिमिटेड
2. कॉर्पोरेट ऋणी के निगमन की तिथि	04/01/2010
3. संस्था जिसके अन्तर्गत कॉर्पोरेट ऋणी निगमित / पंजीकृत है	कंपनी रजिस्ट्रार, बिलासपुर(छ.ग.)
4. कॉर्पोरेट ऋणी की कॉर्पोरेट आइडेंटिटी नंबर / सीमित देयता आइडेंटिटी नंबर	U40100CT2010PTC021531
5. कॉर्पोरेट ऋणी के पंजीकृत कार्यालय एवं प्रधान कार्यालय (यदि कोई हो) का पता	16/22, उत्तर गंगोत्री कमर्शियल कॉम्प्लेक्स सुपेला, भिलाई दुर्ग -490023 (छ.ग.)
6. कॉर्पोरेट ऋणी की दिवालियापन प्रारंभ होने की तिथि	06 अप्रैल 2022 (07 अप्रैल 2022 को ई-मेल के माध्यम से आदेश प्राप्त हुआ)
7. इनसोल्वेन्सी रेसोल्यूशन प्रक्रिया बंद होने की अनुमानित तिथि	03/10/2022
8. अंतरिम रेसोल्यूशन प्रोफेशनल के रूप में कार्य करने वाले इनसोल्वेन्सी प्रोफेशनल का नाम एवं पंजीकरण संख्या	नाम - श्री अनिल कुमार अग्रवाल , पंजीकरण क्रमांक - IBB/IPA-001/IP-P02461/2021-22/13779
9. रेसोल्यूशन प्रोफेशनल का पता और ई-मेल, जैसा बोर्ड के साथ पंजीकृत है	पता- 31/884, पुरानी पाइप फैक्ट्री रोड, न्यू शांति नगर, टंडन डेयरी के पास, रायपुर - 492001 (छ.ग.) ईमेल: anilrgopal1968@gmail.com
10. अंतरिम रेसोल्यूशन प्रोफेशनल के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ईमेल जानकारी	सी/ओ- एडीबी एंड कंपनी, पहली मंजिल, महावीर गौशाला परिसर, के.के.रोड, मोधापारा, रायपुर-492001 (छ.ग.) ईमेल:- irp.maeipl@gmail.com
11. क्लेम्स जमा करने की अंतिम तिथि	20/04/2022
12. अंतरिम रेसोल्यूशन प्रोफेशनल द्वारा निर्धारित धारा 21 की उप-धारा (6ए) के खंड (बी) के तहत लेनदारों के वर्ग, यदि कोई हो	लागू नहीं
13. श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाने गए दिवाला पेशेवरों के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	लागू नहीं
14. (ए) रिलेवेंट प्रपत्र एवं (बी) अधिकृत प्रतिनिधियों का विवरण पर उपलब्ध हैं	(ए) https://ibbi.gov.in/downloadform.html (बी) लागू नहीं

एतद्वारा सूचना दी जाती है कि नेशनल कंपनी लॉ ट्रिब्यूनल, कटक बेंच ने 06 अप्रैल 2022 को मेक्केम-एन्लाजेन एनर्जी एंड इंफ्राटेक प्राइवेट लिमिटेड (कॉर्पोरेट देनदार) की कॉर्पोरेट दिवालियापन समाधान प्रक्रिया शुरू करने का आदेश दिया है। (उपरोक्त आदेश निम्नहस्ताक्षरी को 07 अप्रैल 2022 को ई-मेल के माध्यम से प्राप्त हुआ था), कॉर्पोरेट देनदार के लेनदारों को एतद्वारा अपने दावे प्रविष्टि संख्या 10 के सामने उल्लिखित पते पर अंतरिम समाधान पेशेवर को 20 अप्रैल 2022 को या उससे पहले सबूत के साथ प्रस्तुत करने के लिए कहा जाता है।

वित्तीय लेनदारों को अपने दावों को केवल इलेक्ट्रॉनिक माध्यम से प्रमाण के साथ प्रस्तुत करना होगा। अन्य सभी लेनदार व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से प्रमाण के साथ दावे प्रस्तुत कर सकते हैं। एक वर्ग से संबंधित एक वित्तीय लेनदार, जैसा कि प्रविष्टि संख्या 12 के सामने सूचीबद्ध है, फॉर्म सीए में वर्ग के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्रविष्टि संख्या 13 में दर्शाए गये तीन दिवालियापन पेशेवरों में से किसी को भी अधिकृत प्रतिनिधि के रूप में पसंद कर सकता है।

दावे के झूठे या भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।

नोट:- विवाद की स्थिति में इस नोटिस का अंग्रेजी संस्करण मान्य होगा।

दिनांक- 10/04/2022
पता- रायपुर

अनिल कुमार अग्रवाल : अंतरिम रेसोल्यूशन प्रोफेशनल
(मेक्केम - एन्लाजेन एनर्जी एन्ड इंफ्राटेक प्राइवेट लिमिटेड के संबंध में)
पंजीकरण क्रमांक- IBB/IPA-001/IP-P02461/2021-22/13779
ईमेल:- irp.maeipl@gmail.com